THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE; THE MINISTER OF INFORMATION AND BROADCASTING; AND THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): Sir, I lay on the Table, under Section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990, a copy (in English and Hindi) of the Ministry of Information and Broadcasting, Notification No. G.S.R. 866 (E), dated the 21st November 2019, publishing the Prasar Bharati (Audience Research Posts) Recruitment Rules, 2019.

[Placed in Library. See No. L.T. 1615/17/19]

## Report and Accounts (2018-19) of the NILERD, Delhi and related papers

THE MINISTER OF STATE OF THE MINISTRY OF POWER; THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY; AND THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJ KUMAR SINGH): Sir, on behalf of Shri Rao Inderjit Singh, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Fifty-sixth Annual Report and Accounts of the National Institute of Labour Economics 'Research and Development (NILERD), Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

  [Placed in Library. See No. L.T. 1616/17/19]
- I Report and Accounts (2018-19) of various companies and related papers
- II. Report and Accounts of various boards, institutes and councils and related papers

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH); AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): Sir, I lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
  - (i) (a) Annual Report and Accounts of the Garden Reach Shipbuilders and Engineers Limited (GRSE), Kolkata, for the year 2018-19,